## GOVERNMENT OF INDIA DEFENCE LOK SABHA

### UNSTARRED QUESTION NO:4206 ANSWERED ON:10.04.2003 POSTING OF AIRFORCE OFFICERS AT CIVIL AIR TRAFFIC CONTROL SULTAN SALAHUDDIN OWAISI

#### Will the Minister of DEFENCE be pleased to state:

(a) whether his Ministry has agreed to post Indian Airforce Officers at civil air traffic controls in the four metropolitan cities;

(b) if so, the details thereof;

(c) the number of personnel posted by IAF for monitoring airports at metropolitan cities so far;

(d) whether any discussion was held between his Ministry and Ministry of Civil Aviation in this regard;

(e) if so, the details thereof;

(f) whether ATC of Civil Aviation are not capable for this task necessitating posting of airforce officers;

(g) whether any share of expenditure is likely to borne by civil aviation authorities for posting of these officers; and

(h) if so, the details thereof and utility so far witnessed after posting of these personnels?

# Answer

#### MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (c): Yes, Sir. The details are as follows:-

Airport No. of Officers

Delhi 08 Chennai 08 Kolkata 06 Mumbai 07 Total 29

(d) to (f): The IAF Air Traffic Control Officers (ATCOs) were posted as per the requirements projected by Ministry of Civil AviationThis has been done according to the Contingency Plan to deal with emergencies and not to replace civil ATCOs.

(g) & (h): The pay and allowances of IAF ATCOs are paid by Airports Authority of India. The posting of IAF officers is for performing actual ATC duties as per the Contingency Plan.